

**GOVERNMENT OF INDIA  
MINISTRY OF INFORMATION AND BROADCASTING**

**LOK SABHA  
UNSTARRED QUESTION NO. 928  
(TO BE ANSWERED ON 08.02.2018)**

**OPERATION OF DTH SERVICES**

**928.SHRI INNOCENT:  
SHRI VIJAY KUMAR HANSDAK:  
SHRI LAXMI NARAYAN YADAV:**

**Will the Minister of INFORMATION AND BROADCASTING be pleased to state:**

- (a) the names of the companies which have been given licenses by her Ministry to operate Direct to Home services and are providing DTH services in the country;
- (b) the terms and conditions fixed for giving licenses to the companies;
- (c) whether the Government has any income from DTH services;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) whether the Government proposes to issue licenses to more DTH service providers and if so, the details thereof along with the revenue expected to be earned by the Government therefrom?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING {COL RAJYAVARDHAN RATHORE (Retd.)}**

- (a) The Ministry has granted license to six private companies, namely, (i) M/s. Dish TV India Limited (ii) M/s. Tata Sky Limited (iii) M/s. Sun Direct TV Pvt. Limited (iv) M/s. Reliance BIG TV Limited (v) M/s. Bharti Telemedia Limited, and (vi) M/s. Videocon d2h Limited to provide Direct to Home (DTH) services in India under the DTH Guidelines issued on 15.3.2001, as amended from time to time. In addition, Doordarshan as Public Broadcaster is also providing free to air DTH services in the country.
- (b) DTH licenses, under the DTH guidelines, are granted to those Companies which fulfill the eligibility criteria, terms and conditions and subject to security clearance and

technical clearances by the appropriate authorities of the Government. The details of DTH guidelines are available on the website of this Ministry at [www.mib.gov.in](http://www.mib.gov.in).

(c) to (e) As per provisions of clause 3.1 of the DTH Guidelines, the Licensee, in addition to an initial non-refundable entry fee of Rs.10 crores, is required to pay an annual license fee @ 10% of its gross revenue. There is no restriction on the total number of DTH licenses.

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